

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-102
New IA/2928/2020
in
IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.
Vs.
Ortel Communication Ltd.

...OPERATIONALCREDITOR
...CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 31.08.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Abhijeet Sinha and Mr. BhavyaSethi Advocate on behalf of Resolution Applicant
For the Respondent/CD : Mr. ArjitMazumdar, Advocate for R-2
For the Intervener/RP : Mr. S.G. Choudhary, Advocate for R.P, Mr. NipunGautam and Mr. KanishkKhetan Advocates for UCO Bank and Karnataka Bank

ORDER

IA-/C-III/ND/2928/ 2020 filed in IB-761/ND/2018 :-

Counsel for the Resolution Applicant is present. The prayer made is for early hearing of IA-576/20129. It is also noted that other connected I. As are 641, 774, 769 & 515 which are pending for hearing. Therefore, the I.A. is allowed with the direction to the Registry to list all the pending IAs. The Counsel for the Resolution applicant is at liberty to give up-dates about the Resolution Plan by giving an advance copy to the respondents.

List on 25.9.2020.

-Sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

SURJIT